

@ S.M. 56

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1141/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Phoenix Industries Pvt. Ltd.

V/s.

Concentris Metal Strategies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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61	SALILASANGAS	ADVOCATE FOR OPERATIONAL CREDITOR
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Salile Sangas

Tanvi Dattani

i/b A2B & Partners

Advocates for R1 to R3



July 17, 2017

ORDER

CP No. 1141/I&B/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 24.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)